

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 228 of 2012 - DB

(Arising out of OIA-CS/320-322/SURAT-II/2011 dated 21/12/2011 passed Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Huma Synthetics Pvt Ltd

.....Appellant

(formerly Known As Hanjar Synthetics Pvt Ltd. Unit No. 1)
Block No. 140, Navapura, Mota Borasara,
Surat, Gujarat

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

APPEARANCE:

None Appeared for the Appellant
Shri Ajay Kumar Samota, Superintendent(AR), for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING/DECISION: 10.07.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 227 of 2012.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**